

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3417
ANSWERED ON:18.03.2013
STATE ROAD TRANSPORT UNDERTAKINGS
Ramasubbu Shri S.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether some of the State Road Transport Undertakings (SRTUs) have been incurring constant losses;
- (b) if so, the details of such SRTUs along with the reasons for these losses as well as the details of SRTUs which are currently in profit;
- (c) whether the Government has taken up this issue during the last State Road Transport Ministers Conference and if so, the details thereof; and
- (d) the steps taken or suggested by the Government to reduce these losses?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a)&(b) As per available information for the year 2011-12, out of 30 reporting State Road Transport Undertakings (SRTUs), except Maharashtra State Road Transport Corporation, Karnataka State Road Transport Corporation and Bangalore Metropolitan Transport Corporation, all other SRTUs have been incurring losses. The performance of reporting SRTUs for the year 2011-12 is given in enclosed Annexure. Some of the reasons for losses of SRTUs are non-revision of fare in line with cost of fuel and other inputs, lower productivity per manpower cost, various direct and indirect taxes on operations and inputs etc.

(c) to (d) After getting suggestions from different States and SRTUs, steps have been taken by SRTUs such as reduction of bus staff ratio, use of information technology (IT) in the transport system with financial assistance of the Central Government, namely, introduction of GPS / GPRS based Vehicle Tracking And Monitoring System (VTMS), Electronic Ticketing Machines (ETMs), fuel sensors for controlling fuel pilferage etc.